

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 82 of 1996

Thursday this the twenty fifth day of January
one thousand nine hundred and ninety six

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

R.Arjunan, S/o Raman,
Working as Diesel Assistant,
Southern Railway, Quilon
residing at Railway Qr.No.19 B
Quilon.

... Applicant

(By Advocate Mr. KM Anthru)

Vs.

1. Union of India through the
General Manager,
Southern Railway, Park Town PO,
Madras.3.

2. The Divisional Railway Manager,
Southern Railway,
Trivandrum Division,
Trivandrum.14.

3. The Divisional Personnel Officer,
Southern Railway,
Trivandrum Division,
Trivandrum-14.

... Respondents

(By Advocate Mr. George Joseph)

The application having been heard on 25.1.1996, the
Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

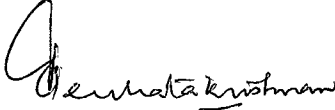
Applicant seeks correction of the Date of
Appointment recorded in his service register. We find.

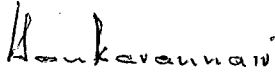
that A5 representation/appeal in this regard is pending consideration before second respondent. Second respondent will pass a speaking order on A5 within four weeks from today and communicate the same to applicant.

2. Standing counsel submits that he will forward a copy of the original application and a copy of this order to second respondent for compliance. We record the submission.

3. Original application is disposed of as aforesaid. No costs.

Dated 25th January, 1996.


P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

*ks251/-

LIST OF ANNEXURE

1. Annexure A5: A true copy of the appeal dated 1.12.94 submitted by the applicant to the second respondent.

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